West Pakistan as part of the settlement of this dispute. Is it a commitment? If so, is it conditional on any other factors? What are the factors?

SHRI J. S. L. HATHI: There is no commitment at all. This is a question which is yet being discussed. In case the settlement takes place it may be there; otherwise there is no commitment.

SHRI V. K. DHAGE: Did Mr. Iliff, before he left India, make any fresh proposals?

SHRI J. S. L. HATHI: It was not a question of making fresh proposals. was a question of various approaches settling for or method finding the out of replacement of the waters and during the negotiations between the two patties whom the World Bank wants to bring together they might make certain proposals to us, carry them to the other party and again bring their reactions and tell us. Then, like that anybody who wants to use his good offices tries to bring the two parties together.

SHRI V. K. DHAGE: May I ask: Did the World Bank forward any fresh proposals from the Pakistan Government in this regard?

SHRI J. S. L. HATHI: No such fresh proposals have been forwarded.

SHRI JASWANT SINGH: The Government has given us the assurance several times that beyond 1962 no more water will be supplied to Pakistan and so now, if these current talks fail, do we take it that the assurance given will be stuck to?

SHRI J. S. L. HATHI: The assurance given is that by 1962 we shall be in a position to withdraw the waters from these two canals, the Rajasthan Canal mainly, and naturally by that time we hope that they would be ready by then. We have told them that they should be ready with whatever arrangements they want. By the time we are ready in 1962 we shall use that water.

SHRI JASWANT SINGH: My question was whether the Government will stick to the assurance given if these current talks failed.

SHRI J. S. L. HATHI: Let us hope that the talks do not fail. But we shall use the water in 1962.

SHRI BHUPESH GUPTA: May I know the reason why the wisdom of the World Bank has been solicited in this matter and for how long the advice is being sought from that quarter?

SHRI J. S. L. HATHI: It is not a question of anybody seeking this thing. They have offered this right from 1952 and they have been sincerely trying, and we do not lose anything by utilising their good offices.

## VISIT OF THE CHAIRMAN OF THE COM-MISSIONERS FOR THE PORT OF CALCUTTA TO U.S.A.

- \*4. SHRI BHUPESH GUPTA: Will the Minister of Transport and Com-MUNICATIONS be pleased to state:
- (a) whether it is a fact that the Chairman of the Commissioners for the Port of Calcutta and his technical advisers are undertaking a tour of the United States of America for negotiations with the World Bank for a loan for the development of the Calcutta Port;
- (b) if so, what is the amount sanctioned for the touring expenses of the party;
- (c) what is the amount of loan proposed to be taken; and
- (d) what are the terms and conditions of the loan?

THE MINISTER OF STATE IN THE M NISTRY OF TRANSPORT AND 1 COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes; the party consisted of the Chairman and the Chief Engineer.

(b) Rs. 36,000.

(c) 29 million dollars.

Oral Arisivers

(d) The terms of the loan are: —

Period 20 years. Interest ... 5 per cent. I Repayment . . To commence in April 1963.

SHRI BHUPESH GUPTA: May I know, Sir, whether before the acceptance of this' loan was finalised, the Commissioners for the Port of Calcutta were consulted over this matter?

SHRI RAJ BAHADUR: I think the hon. Member is aware that the World Bank sent a mission of experts to go round the'se ports. They went to the Port of Calcutta and naturally they did consult the Chief Engineer and the Chairman.

SHRI BHUPESH GUPTA: I do not want evasive answers. I want to know whether any formal meeting of the Calcutta Port Commissioners was held and whether this question was discussed with a view to ascertaining their competent opinion about this matter.

SHRI RAJ BAHADUR: Sir. I gave a verv very specific answer and I repeat again that the World Bank Mission that came did see the Chairman and the Engineer and other officers of the Port of Calcutta.

SHRI BHUPESH GUPTA: Still, Sir, I would like to know whether any meeting of the Port Commissioners was held under proper notification of the meeting.

SHRI S. K. PATIL: May I add a word that how we internally and departmentally do these matters is not a matter for discussion. We have our way of getting the opinion of our own officials. In that way the opinion was obtained.

SHRI BHUPESH GUPTA: Is the hon. M'nister aware that in some j quarter it is felt that the plan is not

well devissd and that so much money need not be immediately brought in'r

SHRI RAJ BAHADUR: This is not a fact; on the contrary the opinion of the World Bank Mission is that our plans and projects have been very well conceived.

## RAILWAY ACCIDENT AT MACHAVARAM STATION ON SOUTHERN RAILWAY

/SHRI V. C. KESAVA RAO: '\SHRI AMOLAKH CHAND:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a railway accident was" averted at Machavaram station on the Bezwada-Bitragunta section of the Southern Railway some time in the last week of March;
- (b) whether it is a fact that signals were given to direct the Deluxe Express to the same line on which the Calcutta Mail had already been berthed earlier;
- (c) who are the persons responsible for giving wrong signals; and
- (d) whether anybody has been punished for the mistake?

THE DEPUTY MINISTER OF RAILWAYS (SHBI SHAH NAWAZ KHAN): (a) On 24th March 1958 a collision between No. 4 Madras-Howrah Mail and No. 22 Deluxe Express at Machavaram was averted.

- (b) "Signals were lowered for the reception of No. 22 Deluxe Express on the loop line on which No. 4 Mail had been received and berthed earlier.
- (c) and (d). The matter is under consideration. Meanwhile, the Yard Porter and the Assistant Station Master concerned have been placed under suspension.

SHRI V. C. KESAVA RAO: May I know, Sir, when this enquiry will be over?